

(c) the position regarding utilisation of the grants given?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c) The information is being collected and the same will be laid on the Table of the Sabha.

**News Item "India-USSR Sign Irrigation Protocol"**

5604. SHRI N. K. SHEJWALKAR:  
DR. VASANT KUMAR PANDIT:  
SHRI MANPHOOL SINGH CHAUDHARI:

Will the Minister of IRRIGATION be pleased to state:

(a) whether the attention of the Government has been drawn towards a news item appearing in the "Indian Express" dated 22nd January, 1981 under the caption "India-USSR Sign Irrigation protocol";

(b) if so, the names and status of the Soviet delegation that visited India in this connection, the outcome of discussions held with their counter-parts in India, duration of their stay and names of places visited by them; and

(c) whether similar advice was sought from USA and other European countries, if so, the details thereof if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) Mr. N. A. Lopatin, Deputy Minister for Power and Electrification and Mr. V. A. Medvedev, President, V/O 'Selkhozpromexport' of the Union of Soviet Socialist Republic visited India and held discussions with the officials of the Ministry of Irrigation in New Delhi on 18th and 20th January, 1981 and they did not visit any irrigation or power project in India. During the discussions it was agreed that the Soviet Organisations would render co-operation to Indian Organi-

sations in the preparation of feasibility study of an enterprise to be set up in India for the production of prefabricated components for construction of canal structures and canal lining; and for construction of an experimental dam by using directional blasting technique. The Soviet side also agreed to offer technical assistance for the research scheme for 'Biological control of Submerged Aquatic Weeds'. The Indian side reiterated their readiness to render technical assistance in the field of physical Model Testing for Hydraulic Structures.

(c) The Government of India have not sought any advice for these projects from United States of America or any other European countries as such a need was not felt.

**Settlement of Cauvery Waters Dispute on the Basis of 1924 Agreement**

5605. SHRI N. SELVARAJU: Will the Minister of IRRIGATION be pleased to state whether Government propose to intercede and settle the unending Cauvery Waters Dispute on the basis of the 1924 Agreement, which is "very much alive" as per the Report of the Technical Experts Committee set up by the Tamil Nadu Government?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): The Central Government is already endeavouring to bring about a negotiated settlement of the long-standing Cauvery Waters Dispute. For this purpose, the matter has been under discussion with the basin-States for quite some time. In the last Inter-State meeting with the Chief Ministers held in December, 1980, it was agreed that the States might suggest amendments and modification in the 1976 understanding and the approach adopted therein, after which another meeting at Chief Ministers level would be convened.

In pursuance of this decision, proposals from the Governments of Kerala, Karnataka and Pondicherry

have already been received. The proposals from Tamil Nadu Government are awaited. After the receipt of proposals from Tamil Nadu, it is proposed to convene another meeting of the Chief Ministers.

The report of the Technical Experts Committee set up by the Government of Tamil Nadu has not been received by the Central Government.

**Unauthorised Construction of Super Structure in Connaught Circus, New Delhi**

5606. SHRI CHANDRADEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware of the unauthorised construction of super structures in the Municipal Market, Connaught Circus;

(b) how these constructions are coming up;

(c) why no action has been taken for their removal; and

(d) officers responsible for such inaction?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The New Delhi Municipal Committee has reported that two stall holders in Municipal Market, Connaught Circus, have unauthorisedly carried out constructions and have put up super-structures on their stalls.

(c) In view of the fact that a representation of the Connaught Circus Municipal Market Association for permitting them vertical expansion of the stalls is under consideration of New Delhi Municipal Committee, further action against the two stall holders has been kept in abeyance by the Committee.

(d) Does not arise.

**Posts of Vice Chancellors in Indian Universities**

5607. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the names of the Central Universities where the posts of Vice-Chancellors are lying vacant along with the period for which they have been lying vacant as also the reasons for the vacancies and not filling the posts;

(b) the likely dates by which the posts would be filled up in each case;

(c) whether any of the Vice Chancellors in these Universities have been given extension during the past 5 years; and

(d) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b). The posts of Vice-Chancellors are lying vacant in the Jawaharlal Nehru University and North-Eastern Hill University since 14th October, 1980 and 11th November, 1980, respectively. Action for appointment of Vice-Chancellor, Jawaharlal Nehru University is under process and a decision in the matter is expected to be taken soon. The constitution of Selection Committee for appointment of Vice-Chancellor, North-Eastern Hill University is under process.

(c) No, Sir.

(d) Does not arise.

**Funds given to A.V.A.R.D. for development Activities**

5608. SHRI R. L. BHATIA: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) how much amount the Association of Voluntary Agencies for Rural Development (AVARD) and its affiliated organisations Mandra Unnayan